

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/1663/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the ^{1st} ^{March} February, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAK/2023/1157 dated 27.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.03.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 04.03.2023 till the morning of 09.03.2023**, as prayed for. Further, the Addl. District & Sessions Judge, Baksa and in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/1664/A, dated , 01-03-2023

Copy to:

✓1. The Project Manager, Gauhati High Court

Sd/-
JT. REGISTRAR (VIGILANCE)